

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 853**  
ANSWERED ON 07/02/2023

PMAY-G IN HARYANA

853. SHRIMATI SUNITA DUGGAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries registered and houses built/under construction under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) in the State of Haryana, district-wise including Sirsa, Fatehabad and Jind districts since financial year 2019;
- (b) the details of existing projects under the affordable housing through partnership component of the yojana in the State of Haryana;
- (c) the total amount of funds approved as Credit Linked Subsidy and released by the Union Government under PMAY-G to the State of Haryana since financial year 2019, district-wise; and
- (d) whether the Government has any proposal to increase local resources in construction of houses under PMAY-G and if so, the details thereof?

**ANSWER**  
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) The total number of beneficiaries who have been sanctioned houses, houses built and under construction under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) in the State of Haryana, district-wise including Sirsa, Fatehabad and Jind districts during 2019-20 to 2022-23 (till 03.02.2023) is given in **Annexure**.

(b) & (c) There are no such projects under PMAY-G.

(d) The focus of PMAY-G is on construction of quality houses by the beneficiaries using local materials and appropriate designs. As per provisions of PMAY-G, the States/UTs should provide the beneficiaries a bouquet of options of house designs according to local climatic conditions, using appropriate local material and technology suitable to the region of their residence.

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## Annexure

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 853 to be answered on 07.02.2023

Number of beneficiaries registered and houses built/ under construction under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) in the State of Haryana, district-wise including Sirsa, Fatehabad and Jind districts during 2019-20 to 2022-23 (till 03.02.2023) is given as under:

S. No.	Name of the District	Target fixed by State Government	Houses Sanctioned by the state	Houses Completed	Under construction Houses
1	Ambala	624	364	52	312
2	Bhiwani	128	128	95	33
3	Charki Dadri	40	40	28	12
4	Faridabad	5	5	0	5
5	<b>Fatehabad</b>	127	122	0	122
6	Gurgaon	8	8	1	7
7	Hisar	449	446	34	412
8	Jhajjar	147	146	42	104
9	<b>Jind</b>	381	381	114	267
10	Kaithal	831	684	0	684
11	Karnal	1,074	1,045	168	877
12	Kurukshetra	588	568	150	418
13	Mahendragarh	70	69	6	63
14	Mewat	1,360	1,209	29	1,180
15	Palwal	32	25	0	25
16	Panchkula	71	71	0	71
17	Panipat	426	426	186	240
18	Rewari	1	1	0	1
19	Rohtak	250	250	194	56
20	<b>Sirsa</b>	1,353	1,216	40	1,176
21	Sonipat	355	355	55	300
22	Yamunanagar	423	418	201	217
<b>Total</b>		<b>8,743</b>	<b>7,977</b>	<b>1,395</b>	<b>6,582</b>

NOTE: The Ministry allocates target to the State considering it as one unit and the District/ Block/Gram Panchayat-wise targets are allocated/ distributed by State Government.

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